

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

PRINCIPAL BENCH : COURT-I

(CAA)-272/PB/2017

In the matter of :

Touchstone Holdings (P) Limited

....PETITIONER

SECTION :

Under Section 230-232

Order delivered on 30.4.2019

Coram :

Sh. R. Varadharajan,
Hon'ble Member (Judicial)
Ms. Deepa Krishan,
Hon'ble Member (Technical)


For the Petitioner : Mr. Afnaan Siddiqui, Advocate


For the Respondent :

For the Intervener : -

ORDER

Due to paucity of time, the matter was not able to be taken up. Hence, the same is adjourned to 04.6.2019.


(DEEPA KRISHAN)
MEMBER (TECHNICAL)


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit